
Date of Decision: 16.3.94.

OA 811/92
(OA 489/90)

R.N. MISHRA

... APPLICANT .

Vs .

UNION OF INDIA & ORS RESPONDENTS .

CORAM:

HON'BLE MR. GOPAL KRISHNA, MEMBER (J).

HON'BLE MR. O.P. SHARMA, MEMBER (A).

For the Applicant ... SHRI J.K. KAUSHIK.

For the Respondents ... SHRI PRAVEEN BALWADA.

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (J).

In this application u/s 19 of the Administrative Tribunals Act, 1985, applicant R.N. Mishra has sought a direction to the respondents to consider the repatriation of the applicant to his parent command i.e. Central Command as per the policy in vogue.

2. The applicant was posted as Superintendent Buildings and Roads Grade-I in the office of the Garrison Engineer, Jaipur. During the pendency of the present OA, the applicant has been promoted to the post of Assistant Engineer, Buildings and Roads, and posted at Kota. The applicant has joined at Kota. The learned counsel for the applicant admits that now the applicant has no grievance.

3. In view of this position, the OA is dismissed as having become infructuous. No order as to costs.

(O.P. SHARMA)
MEMBER (A)

Gopalk
(GOPAL KRISHNA)
MEMBER (J)